

Sl. No. 12

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/13/95/AMR/2023	Main Case	95 of IBC	State Bank of India Vs. Mrs. Potluri Leela Rani & Vantage Spinners Private Limited
	IA(IBC)/17/2024	U/s 60 of IBC, 2016 R/w Sec 151 CPC R/w 11 of NCLT Rules,2016	Potluri Leela Rani (Personal Guarantor) Vs State Bank Of India & M/s. Vantage Spinners Private Limited

ORDER

Present: Mr. G.Sanjeeva Reddy, Ld. Counsel for the FC.
Mr. Ch. Srinivasulu, Ld. Counsel for R1.

For hearing, list the matter on 13.06.2024.

IA(IBC)/18/2024:

Present: Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.
Mr. G.Sanjeeva Reddy, Ld. Counsel for R1.

Counter filed. Pleadings are completed. For hearing, list the matter on 13.06.2024

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**